

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 153 OF 2018 &
IA NO. 632 OF 2019**

Dated : 30th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**GMR Kamalanga Energy Limited & Anr. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Aditya Singh for R-2 & 4

Mr. Aashish Anand Bernard
Mr. Paramhans Sahani for R-5

Mr. R. B. Sharma for R-6 to 9

ORDER

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **26.08.2019**.

**(S. D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**